

Documents to be submitted as Proof of Identity and Address by persons other than Individuals (i.e. Firm, BOI, HUF, AOP, AOP(Trust), Local Authority, Company, Artificial Juridical Person) located outside India at the time of application for PAN

Proof of Identity and Address	Copy of any of the following
	a) Copy of registration certificate of the respective country duly attested by Indian Embassy/ Consulate/ High Commission/ Apostille in the country where applicant is located.
	b) Copy of certificate of registration with the competent authority in India
	c) Copy of approval issued by the competent authority in India
	d) Copy of the accompanying documents alongwith the approval issued by competent authority in India
	e) Copy of the application (duly acknowledged) made by the applicant before the competent authority in India